

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I

Item 57

CA No.173/23, 174/23  
In  
CP No. 94/Chd/Hry/2023

Under Section 241 & 242, CA 2013  
R 11 NCLT

**In the matter of:-**

Deepa Joshi

...Petitioner

Vs.

Convexicon Software Solutions India Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence,  
adjourned to 21.11.2023.

-sd-  
Court Officer

November 08, 2023  
SM